

Central Administrative Tribunal  
Principal Bench

O.A.No.1017/2003

Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 24th day of April, 2003

Kumari Arti Sharma  
d/o Late Shri Anil Kumar Sharma  
(Ex. Postal Assistant)  
r/o 28, Patparganj Village  
Mayur Vihar Ph-1  
Delhi - 110 091.

... Applicant

(By Advocate: Sh. H.P.Chakravarty)

Vs.

1. Union of India through  
The Principal Secretary  
Ministry of Communication  
Sanchar Bhawan  
New Delhi.
2. The Director General  
Department of Posts  
Dak Bhawan  
New Delhi - 110 091.
3. The Director  
Delhi Foreign Post  
New Delhi - 110 002. ... Respondents

O R D E R(Oral)

By Shri Shanker Raju, M(J):

Applicant is seeking compassionate appointment on account of death of her mother, who was also a compassionate appointee. Case of applicant was rejected by the respondents by an order dated 28.9.2000. Against which an appeal preferred to the Director General on 7.11.2000 has not yet been disposed of.

2. Keeping in view of the indigent conditions of the family, ends of justice would be met, if the present OA is disposed of by directing the respondents to consider the aforesaid representation of applicant, in accordance with DoPT's instructions contained in OM issued in the year 1998 by a detailed and speaking

order within two months from the date of receipt of a copy of this order. If the applicant is still aggrieved, by the order to be passed by the respondents, it will be open for her to approach this Court in accordance with law. No costs.

S. Rajm

(Shanker Raju)  
Member(J)

/rao/